

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.9945 of 2018**

Arising Out of PS. Case No.-1009 Year-2013 Thana- KATIHAR COMPLAINT CASE
District- Katihar

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Nawal Kishore Ram and Ors

... .. Petitioner/s

Versus

State Of Bihar and Anr

... .. Opposite Party/s

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Appearance :

For the Petitioner/s : Mr. Ajit Kumar Singh, Advocate

For the Opposite Party/s : Mr. Jagdhar Prasad, APP

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**CORAM: HONOURABLE MR. JUSTICE SUNIL DUTTA MISHRA
ORAL ORDER**

10 30-04-2026

As prayed for by the learned counsel for the
petitioners, list this matter on 07.05.2026.

(Sunil Dutta Mishra, J)

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